

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 173/2026

IN THE MATTER OF:

Sunil Luthara

...PETITIONER

VERSUS

State of Punjab

...RESPONDENT

MEMO OF PARTIES

Sunil Luthara

...PETITIONER

VERSUS

1. **State of Punjab**

Through Principal Secretary,
Environment, Forest and Climate Change
Government of Punjab
Room No. 323, 3rd Floor, Punjab Civil Secretariat-2,
Sector 9, Chandigarh-160009
Email: secy.te@punjab.gov.in

Respondent No. 1

2. **District Magistrate, Amritsar**

Office of Deputy Commissioner Amritsar (Punjab)-143001
Email: dc.asr@punjab.gov.in

Respondent No. 2

3. **Municipal Corporation Amritsar**

Through its Commissioner
C Block, Ranjit Avenue, Amritsar (Punjab)-143001
Email: cmcasr@punjab.gov.in

Respondent No. 3

4. **Punjab Pollution Control Board (PPCB)**

Through Member Secretary
Vatavaran Bhavan, Nabha Road, Patiala -147001
Email: msppcb@punjab.gov.in

Respondent No. 4